

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.06.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-------------------------|-------------|--------------------------|-------------------------------|----------------------|---------------------------------|---------------------|
| CP258/ 16, TP 108/17 | For hearing | Sec 433 of CA 1956 | Encarta Pharma Pvt .Ltd | Deepak/ Rajesh S. | Vikram Hospitals Psvt.Ltd | Madhusudhan T. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1 Deepak
9845109134

Petitioner

(Signature)

ORDER

Heard Shri Deepak, learned counsel for the Petitioner. Post the case on 19.06.2018.

(Signature)
Member(T)

(Signature)
Member(J)